

No. 11/13/2023-CD-I

प्रधानमन्त्री, भारत

Ministry of Women and Child Development

Shastri Bhawan, New Delhi - 110001

Dated: 14th December, 2023

To

Principal Secretaries/ Secretaries in-charge dealing with Anganwadi Services in the States/UTs of Maharashtra, Madhya Pradesh, Andhra Pradesh, Odisha, Jharkhand, Chhattisgarh, Tripura, Gujarat, Rajasthan, Telangana, West Bengal, Karnataka, Uttarakhand, Manipur, Tamil Nadu, Kerala, Bihar, Uttar Pradesh, A & N Islands.

Subject: Modifications of guidelines under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN) reg.

This is regarding the modification of guidelines under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN).

2. As per Cabinet approval, a total of 2500 Anganwadi Centres are proposed to be sanctioned and constructed in FY 2023-24, 2024-25 and 2025-26 @ Rs. 12 lakh per AWC for which the entire fund is proposed to be borne by MoWCD.

The following guidelines have been modified under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN):

(i) Cost of Rs. 12 lakh per AWC and Change in existing funding pattern with entire cost to be borne for an AWC by MoWCD: The one-time cost of construction of new AWC under the PVTG scheme will be undertaken 100% by Central Govt (MoWCD). However recurring expenditure will be borne on cost sharing basis between centre and state.

(ii) Change in population norms to 100: As per MoWCD scheme guidelines, the current population norms are as below:

Anganwadi Centres:

For Rural/Urban Projects

400-800	1 AWC
800-1600	2 AWCs
1600-2400	3 AWCs
Thereafter in multiples of 800	1 AWC

For Tribal /Riverine/Desert, Hilly and other difficult areas/ Projects

300-800	1 AWC
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अनुमानित व्यय का
मध्य प्रदेश शासन,
महिला एवं बाल विकास विभाग

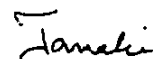
However, for the PM-JANMAN scheme, population norms have been relaxed to approx **100 persons** in a habitation for opening an Anganwadi Centre.

(iii) Provision of Anganwadi Services in multi-purpose centers: The modifications in the guidelines for provision of Anganwadi Services has been agreed to subject to non-availability of Anganwadi Centre (AWC) in a particular area. It is proposed that the AWC in such cases be housed in multipurpose centres for delivery of nutrition and early childhood care and education services.

(iv) Further, till the construction of buildings for AWCs in PM Jan Man areas is not completed, States/UTs are requested to operationalize these AWCs as per existing cost sharing ratio in rented buildings.

3. This issues with the approval of competent authority.

Yours faithfully,



(Janaki Viswanathan)

Under Secretary to the Government of India

अनुमान अधिकारी
मध्य प्रदेश शासन,
महिला एवं बाल विकास विभाग

कार्यालय जिला कार्यक्रम अधिकारी महिला एवं बाल विकास, जिला-ग्वालियर

प्रश्न क्रमांक 3231 ग्राम, मजरा, टोला, नवीन बसाहट में आंगनवाड़ी केन्द्र स्वीकृत नहीं है परिशिष्ट 'क'

क्र	परियोजना का नाम	ग्राम का नाम	मजरे टोले का नाम	मजरे टोले की कुल जनसंख्या	वर्तमान में मजरे टोले में स्वीकृत आंगनवाड़ी केन्द्र	शासन नियमानुसार मजरे टोले में आवश्यक आंगनवाड़ी केन्द्र	रिमांक
1	2	3	4	5	6	7	8
1	भितरवार	बड की सराय	आठ बीघा बड की सराय	700	0	1	आंगनवाड़ी केन्द्र
2	भितरवार	कछौआ	चक कछौआ	500	0	1	आंगनवाड़ी केन्द्र
3	भितरवार	भौरी	शीतलपुर चक भौरी	518	0	1	आंगनवाड़ी केन्द्र
4	भितरवार	चीनौर	बलारीमाता+छात्रावास चीनौर	725	0	1	आंगनवाड़ी केन्द्र
5	भितरवार	दोनी	इस्लाम कालौनी दोनी	510	0	1	आंगनवाड़ी केन्द्र
6	भितरवार	चीनौर	ओसों कालौनी वार्ड 17 चीनौर	400	0	1	आंगनवाड़ी केन्द्र
7	गिर्द	चैत	देवरा	485	0	1	आंगनवाड़ी केन्द्र
8	गिर्द	पवा	मईया	425	0	1	आंगनवाड़ी केन्द्र
9	गिर्द	बरई	प्रेमनगर	450	0	1	आंगनवाड़ी केन्द्र
10	गिर्द	ठाठी	सीडना का चक	470	0	1	आंगनवाड़ी केन्द्र
11	गिर्द	जाखौदा	लोहू का पूरा	600	0	1	आंगनवाड़ी केन्द्र
12	गिर्द	जाखौदा	जाखौदी	450	0	1	आंगनवाड़ी केन्द्र
कुल					0	12	

जिला कार्यक्रम अधिकारी
महिला एवं बाल विकास
जिला ग्वालियर

अनुमानित प्रमाण पत्र
मध्य प्रदेश शासन,
महिला एवं बाल विकास विभाग